

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

CP(IB) No. 89/10/HDB/2024
u/s. 10 of IBC, 2016

IN THE MATTER OF:

Mr. Kandimalla Kumar Venkata Naga Prasad & Others in the matter of M/s.
Lazuline Biotech Pvt Ltd **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Due to power grid network break down, the hearing could not be conducted.
For consideration, matter adjourned to 05.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)